

**Central Administrative Tribunal
Principal Bench, New Delhi.
CP-332/2016
In
OA-261/2016**

New Delhi this the 25th day of August, 2017

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Raj Kumar Dhawan, Aged-60 years,
S/o Late Sh. A.N. Dhawan,
Retired to the post of Assistant, Doordarshan Bhawan,
DDK, New Delhi,
R/o J-5/52-J, 1st Floor, Rajouri Garden
New Delhi.
(Applicant No.6 in OA) ... Petitioner

(By Advocate: Sh. Yogesh Sharma)
Versus

1. Sh. Sunil Arora,
Secretary,
Ministry of Information and Broadcasting
Govt. of India, Shastri Bhawan
New Delhi-110001

2. Sh. F. Sheheryar,
Director General
All India Radio
Akashvani Bhawan,
Parliament Street, New Delhi

3. Sh. K. Srinivasan,
Deputy Director (pers),
Prasar Bharati, PTI Building
Sansad Marg, New Delhi-I. ... Respondents

(By Advocate: Ms. Vertika Sharma
Sh. R.K. Sharma-R-1)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J)

Learned counsel for the applicant has submitted that he is not pressing the CP as OA is being heard on merit. Accordingly, the CP is closed and notices issued to the respondents are discharged.

**(Nita Chowdhury)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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